

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.203 - **C.P. (IB)/200(AHM)2023**

With

ITEM No.204 - **IA/413(AHM)2024**

Proceedings under Section 9 IBC

IN THE MATTER OF:

YATAYAT CORPORATION INDIA PRIVATE LIMITED
VS
SHRENIK LIMITED

.....Applicant

.....Respondent

Order delivered on: 03/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Prachi Bohra, Adv. for Mr. Mohit Gupta, Adv. For
the Respondent : Ms. Megha Jani, Adv.

ORDER

C.P. (IB)/200(AHM)2023 & IA/413(AHM)2024

Both sides are requested for adjournment.

List for further consideration on 12.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)